

LOK SABHA DEBATES

LOK SABHA

Tuesday, March 29, 1994/Chaitra 8, 1916
(Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

WELCOME TO THE PARLIAMENTARY DELEGATION FROM BULGARIA

[English]

MR. SPEAKER : Hon. Members, at the
outset, I have to make an announcement.

On my own behalf and on behalf of the
hon. Members of the House, I have great
pleasure in welcoming his Excellency Mr.
Alexander Yordanov, Chairman of the Na-
tional Assmibly of Bulgaria and Member of
the Bulgarian Parliamentary Delegation who
are on a visit to India as our honoured
guests. The other hon. Member of the Dele-
gation are :-

1. Mr. Yordan Shkolagerski
2. Mr. Krassimir Premianov .
3. Miss. Zlatka Rousseva

4. Mr. Ibrahim Tatarla

5. Prof. Yordan Todorav

The Delegation arrived in Delhi on
Sunday, 27th March, 1994 evening. Before
coming to Delhi, the Delegation visited Cal-
cutta and Hyderabad. You see them sitting in
the Special Box now. We wish them a happy
and fruitful stay in our country. Through them
we convey our greetings and best wishes to
the president, National Assembly, Govern-
ment and the friendly people of the Republic
of Bulgaria.

11.03 hrs.

RE: HARASSMENT OF M.PS BY THE POLICE

[Translation]

SHRI NITISH KUMAR (Barh): Mr.
Speaker, Sir, I feel sorry to tell you that police
is raiding our houses and we are being
harassed. We want to bring this fact to your
notice. Our party has decided to demon-
strate before the Parliament House. The
police do not have any search-warrant....
(Interruptions) Mr. Chavan is laughing. We
are Members of Parliament, how they can
search our premises without any warrant.
(Interruptions)

Mr. Speaker, Sir, it is a serious matter. Don't we have a constitutional right to demonstrate and to express our view point. We are going to discuss Dunkel on 29th and 30th. Police is harassing us by raiding our premises. People who are sick from our constituency come to our homes for getting treatment in Delhi, are facing a lot of inconvenience. Such police action should immediately be stopped. This is something which cannot be tolerated. The Government should be given clear instructions in this regard. *(Interruptions)*

MR. SPEAKER : You have been given an opportunity by calling a special session on your request.

SHRI NITISH KUMAR : I thank you for this.

MR. SPEAKER : We should not feel pride in taking up issues other than the listed in the agenda.

SHRI NITISH KUMAR : Police is raiding our premises without any warrant.

MR. SPEAKER : You can even mention your point during the discussion.

SHRI NITISH KUMAR : The Parliament session is on and Members of Parliament are being harassed in this manner. The Government is well aware of this. Such things cannot be tolerated.

[English]

MR. SPEAKER : This will not be noted on T.V.

[Translation]

SHRI NITISH KUMAR : It is very painful for us. Do you think that I am saying it just to

get the T.V. coverage. I am telling you about our sufferings.

[English]

MR. SPEAKER : There are certain matters which I can put off from the record. I do not think that you are raising it according to the rules.

(Interruptions)

[Translation]

MR. SPEAKER : This special session has been called on your request and you are taking up some other issues.

SHRI SHARAD YADAV (Madhepura) : Mr. Speaker, Sir, certainly, I did not intend to raise this issue. The police is raiding our premises and interrogate us. Shri Chavan is doing nothing. We intend to make a peaceful demonstration. Our demonstration is not a violent one. It is not proper to raid our premises and keep us under surveillance. The Government should do needful in this regard. Police is checking them. They are even being asked not to move outside. Even Shamianas are not being allowed to be erected. This is not good. You have even declared Boat Club as out of bounds. Now you are not allowing people to stay at our places. It simply means that you are preparing another issue for confrontation. This issue should be dealt in all seriousness. Shri Chavan must make his comments in this regard. The people, who have come to our place do not believe in violence. We have differences over this issue. We wish to adopt the path of peaceful demonstration.

MR. SPEAKER : You can mention these things in your speech.

SHRI SHARAD YADAV : If the Govern-

ment do not make any comment, then what is the use of my speech ?

MR. SPEAKER : The Point being raised by you, can also be mentioned in your speech.

SHRI SHARAD YADAV : If the Government does not intend to speak then what is the use ?

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) : Sir, as far as our information goes, the allegations that are being made here in the House are not founded on facts. (Interruptions)

[Translation]

SHRI GEORGE FERNANDES : (Muzaffarpur) : What is this all going on ? The police have arrested some persons from my premises. (Interruptions)

SHRI NITISH KUMAR : What is this nuisance ? (Interruptions)

The people at my place were woken up at 4 a.m. and he is saying that everything is all right.

SHRI MOHAN SINGH (Deoria) : The people, visiting me from Assam have been asked to go back.

[English]

SHRI VIDYACHARAN SHUKLA : Sir, May I complete ? (Interruptions)

SHRI GEORGE FERNANDES : How can he say this ? (Interruptions)

[Translation]

SHRI VIDYACHARAN SHUKLA : First listen to me, Then you can say whatever you want to. But first he should give me a patient hearing.

Mr Speaker, Sir, I was saying so far as I know, there is nothing like that but even then Minister of Home will gather all information in this regard and ensure that such thing does not happen in the future. We ourselves do not want such things to happen but if some incident of this sort has taken place then steps will be taken to stop it and believe me, the Government do not intend to adopt such practice. Therefore, the hon. Members should take it for granted that if something of this sort has taken place then it will be stopped and all care will be taken to not let it happen in future. The Government does not have any such intention. Neither such direction have been issued by the Government nor any such direction have been issued by the Government nor any such incident was taken place, therefore, we should stop it here and start our debate.

SHRI NITISH KUMAR : Have I gone mad to speak like this in the House.

[English]

MR. SPEAKER : May I tell the hon. Members that you are very much interested in discussing the most important matter which is before you ?

SHRI SOMNATH CHATTERJEE (Bolpur) : Sir, it is the most important matter. You are absolutely right. Please tell them. (Interruptions)

[Translation]

SHRI RAJVEER SINGH (Aonla) : Mr.

Speaker, Sir, not only in the trains

MR. SPEAKER : On your request such an important issue, whose impression will be seen for 50 years on the entire country, has been allowed to be discussed. Instead of discussing such an important issue, you are raising such matters. (*Interruptions*)

SHRI RAJVEER SINGH : I would like to submit that at the residence of my colleague... (*Interruptions*)

Mr. Speaker, Sir, a call was received by the wife of an hon. M.P. Shir Satya Deo Singh, that a member of the family is to be killed. She was asked to tell who should be killed her son or husband. Such a threatening call was received at the residence of an hon. M.P. and the matter was communicated to the Government. Even earlier the thing was also communicated and the matter was got investigated.

During the last November elections a bullet pierced through his chest and he was hospitalised for the same. If he had not been provided shadow cover then he would have lost his life. Sir, the hon. Minister of Home Affairs is present in the House and law and order has totally broken down in Uttar Pradesh. For political animosity people are being attacked. Mr. Rajeev Agarwal, MLA of Kashipur, was not attacked by the goons in running train as he was presumed to be dead. Revolver of his security guard was snatched away. Two bullets one of each were fired at him and his guard.

Sir, I would like to know whether the hon. Minister of Home Affairs will intervene in Uttar Pradesh ? In a minute the BJP Government was dismissed in Uttar Pradesh. However, lives of many people are in danger in the State, People are being killed, arson is

being witnessed, women are being raped, atrocities on harijans are being committed and M.Ps are being threatened and coerced to join their parties for security and safety.** What is being done in this regard ? Is the hon. Minister of Home Affairs going to make a statement or not ?

[*English*]

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : Sir, I do not think you want me to respond.

MR. SPEAKER : I do not think the hon. Members who are raising this issue had objected to raising these kinds of issues on the floor of the House. I do not think it is in order. I do not think it is necessary for the hon. Minister of respond to it.

[*English*]

SHRI P.G. NARAYANAN (Gobichettipalayam) : Mr Speaker, Sir, I would like to raise a very important matter of national importance.

English weekly "Sunday" revealed a shocking news under the title "Playing with Tigers" that six RAW personnel had met LTTE in Europe to ensure security for the Prime Minister Shri P.V.Narasimha Rao during his recent visit to London. The report further stated that the LTTE spokesman in Paris; Lawrence Tilagar, in return, had demanded lifting of ban on LTTE. This is a very serious matter which concerns our national security. LTTE was banned because it has created lot of trouble and law and order problem in Tamil Nadu. The activities of LTTE are now contained and they are radiated almost completely. In fact, the Chief Minister of Tamil Nadu is waging a war against the LTTE to wipe them out com-

** Expunged as ordered by the chair.